

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) :

(a) to (c) : There was considerable dislocation of work in the offices of the Sta-e Trading Corporation in the places mentioned between 26th September, 1970 and 2nd October, 1970 on account of sit down strike and suspension of work by the staff of the Corporation during this period. Normal functioning of S. T. C.'S offices was resumed from October 3rd.

**Manufacture of TV sets by Electronics Corporation of India.**

430. SHRI P. C. ADICHAN ;  
SHRI D. AMAT .  
SHRI KEDRANATH SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether a licence for manufacturing television sets, for middle income group, has been given to the Electronics Corporation of India ;

(b) if not, the reasons for the delay in giving the licence ;

(c) the salient features and price of the television set to be manufactured ; and

(d) the production capacity to be licensed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT). (a) to (c). Electronics Corporation of India, Hyderabad, is one

Name of the firm	Quantity of the cable (KM)
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1. M/s. Industrial Cables (India) Ltd. Rajpura, Punjab.	40
2. M/s. Oriental Power Cables Ltd. Kota (Rajasthan)	55
<b>TOTAL</b>	<b>95</b>

of the many applicants, who have applied for manufacture of television sets. They propose to manufacture one lakh transistorised television sets per annum, at an average price of Rs. 1,000/-. Their application along with other applications is under the consideration of Government.

(d) It is intended to set up capacity to produce 200,000 television sets per annum.

**Purchase of Cable by D. E. S. U.**

431. SHRI HARDAYAL DEVGUN ;  
SHRI KEDAR NATH SINGH ;  
SHRI D. AMAT :

Will the Minister of IRRIGATION AND POWER be pleased state :

(a) the cost of the 85 K.M. 33 K.V. cable purchased by the Delhi Electric Supply Undertaking in 1965 ;

(b) the firms from which this was purchased and what was the basis for the same ;

(c) whether Joint boxes were not purchased along with the cable and if so, why ;

(d) who was the Chairman of the Delhi Electric Supply Undertaking at that time ; and

(e) whether this case has been handed over to the Central Bureau of Investigation if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) ; (a) and (b). The required information is given below.

Total price subject to Variations indicated in the contract
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Rs. 63,78,310
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Rs. 1,02,43,500
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Rs. 1,66,21,810
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Orders were placed by D. E. S. U. on the above firms on the basis of tenders received and taking into account the consideration that the above firms did not require D.E.S.U. to provide raw materials or foreign exchange.

(c) Cable boxes had to be purchased separately, since these were to be imported and D.E.S.U. had to make arrangements for foreign exchange and issue of import licence. This foreign exchange was available under the World Bank Transmission Loan and accordingly global tenders were invited.

(d) Shri A. N. Chawla for the period 1965-67 and thereafter Shri Sikander Bakht for the year 1967-68.

(e) No occasion for investigation by C. B. I. had arisen.

#### **Proposal in Increase the Price of Controlled Cloth**

432. SHRI NARAYANAN :  
SHRI N. R. LASKAR :  
SHRI SAMINATHAN :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Bureau of Industrial Cost have recommended to Government for an increase in the price of controlled varieties of cloth ;

(b) if so, the reaction of Government to their proposal ;

(c) the varieties of cloth in respect of which increase in prices have been asked for ; and

(d) the final decision taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) The Bureau of Industrial Costs and Prices have not made any recommendations to Government so far.

(b) to (d). Do not arise.

#### **Licences for New Jute Mills**

433. SHRI SURENDRANATH DWIVEDI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have any proposals to issue licences for the establishment of new jute mills in any part of the country ;

(b) whether they are giving any consideration to the proposals for setting up a Jute Mill in Orissa either in cooperative or private sector in view of the fact that Orissa produces sufficient quality jute ; and

(c) whether it is a fact that amongst the jute growing States of West Bengal, Assam and Orissa, Orissa is the only State where no jute mill has been located so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Proposals supported by feasibility reports will be considered on merits.

(b) A private party who had applied for a licence has been advised to submit a feasibility report.

(c) Yes, Sir.

#### **Prevailing High Prices of Tyres and Tubes**

434. SHRI S. K. TAPURIAH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether present prices of national rubber are much below the prices that prevailed in November-December, 1968 when the prices of tyres and tubes were last raised ;

(b) whether it is also a fact that in spite of wide-spread fall in prices in natural rubber, the manufacturers have not reduced the prices of tyres and tubes ; and